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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/11609/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District and Sessions Judge,
Bajali

Dated Guwahati, the 7th December, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ/BAJ/2024/1395/E, dated 25.11.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Chayanika Hazarika, Civil Judge (Jr. Div.)-cum- JMFC, Bajali, Pathsala, has been granted permission for a partial modification of her earlier LTC permission that was granted to her vide this Registry's letter no. HC.VII-06/10852/2024/A, dated 6th November, 2024. Now, she has been allowed to avail Leave Travel Concession (LTC) for the block period 2022-2024, for travelling to Chennai and return, along with her husband Shri Ujjal Kumar Saikia and her son Shri Spondon Ujjal Saikia (subject to fulfilling criteria as dependent family members), w.e.f. 12.11.2024 to 15.11.2024 instead of 11.11.2024 to 14.11.2024, by the shortest possible route, as per existing Rules.

Smti. Hazarika may be informed accordingly.

Yours faithfully,



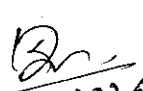
REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/11610-11613/2024/A. Dated 7th December, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Chayanika Hazarika, Civil Judge (Jr. Div.)-cum-JMFC, Bajali, Pathsala, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


07.12.2024